

F.No. 01(03)/Roster/CESTAT/2024-Part-II
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 20.08.2024

ORDER NO. 106 of 2024

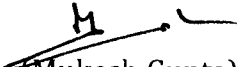
Hon'ble President is pleased to partially modify the roster order no. 95 for **CESTAT, New Delhi** on **06.09.2024, 13.09.2024, 20.09.2024** and **27.09.2024** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
On 06.09.2024, 13.09.2024, 20.09.2024 and 27.09.2024 at 10:30 am	Hon'ble Mr. Justice Dilip Gupta, President and Mr. P. V. Subba Rao, Hon'ble Member (Technical)	CST appeals.

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders"/"court proceedings".

By Order


(Mukesh Gupta)
Deputy Registrar

Copy to:-

SPS to Hon'ble President/ Hon'ble Member, CESTAT, New Delhi/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, New Delhi /Bar Association/O/o Chief Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.


Deputy Registrar